## Appendix 1 – Reporting to Supervisors

Name of	flending	Instituti	on:												
				Stateme	ent of Loan	s to related	d parties	as at				_			
Name	Relati	Purp	Date of	Type	Amount	Amount Outstan of Intere st crore) Rate		Remai	Collateral		Credit Rating		Classifi	Remar	Except
of Relate d party	onshi p with Bank	ose of loan	approva I (DDMM YY)	of Expos ure (Fund / Non- Fund based)	Sanctio ned (In ₹ crore)		ning term to maturit y (days)	Valu e	Last valu atio n date	Interna I	Exter nal	cation of Account (Standa rd/ SMA/ NPA)		ion Report s by Interna I Auditor s	
Total Relate d party loans															
Total Relate d party loans as %															

of total loans								
Total Relate d party exposu								
re as % of total Expos ure								

Note- Banks shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities, investments and positive MTM values of derivatives.

Statement of Contracts and Arrangements to related parties as at											
Name of Related party	Relation ship with bank	Date of approv al	Nature of contract/ arrangement	Value of contract/ Arrangement	Important Terms & Conditions (in brief)						